

O.A. 414 of 1993

8

10.11.94

Hon. Mr. Justice B.C. Saxena, J.C.
Hon. Mr. S. Day Gupta, A.M.

Heard the learned Counsel for
both the parties. M.P. No.
2691 of 1994 is allowed. The
O.A. is permitted to be with-
drawn. It is accordingly
dismissed as with drawn.

W.P.

A.M.

for
V.C.